75)

GOVERNMENT OF INDIA, MINISTRY OF DEFENCE ARMED FORCES TRIBUNAL, PRINCIPAL BENCH

Phone :011-26171027

E-mail: aftdelhi@rediffmail.com

F. No. 1(64)/2009/AFT/PB/Adm-II

West Block - VIII Sector – I, R.K.Puram New Delhi – 110 066

Dated: 86 Feb 2024

Eligibility conditions

<u>CIRCULAR</u>

Applications are invited for filling up the posts of Registrar in the Armed Forces Tribunal, Regional Benches, Chandigarh and Srinagar (function at Jammu) on deputation basis for a period of three years from suitable candidates, who fulfill the eligibility conditions:-

Ser No	Name of the Post	No. of Post	Pay scale (Rs.)	Englishing containents
01.	Registrar (General Central Service Group 'A' Gazetted, Non-Ministerial)	Chandigarh - 01 Srinagar - 01 (function at Jammu)	Pay Matrix Level-13	Officers of Central Government or State Governments or Supreme Court or High Court or District Courts or Statutory/Autonomous bodies having pensionary benefits or Judge Advocate General Branch of Army, Navy & Air Force and other similar institutions:
				(a) (i) holding analogous post on regular basis in the parent cadre or Department;
				or
		n .		(ii) five years regular service in the parent cadre or Department in the Level-12 of the Pay Matrix; and
		,		(b) holding degree in law from a recognised University.
10				Note: 1. The departmental officers in the feeder grade who are in direct line of promotion, shall not be eligible for consideration for appointment on deputation. Similarly, a deputationist in the Armed Forces Tribunal shall not be eligible for consideration for appointment by promotion channel.
				2. The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other Organization or Department of the Central Government shall not ordinarily exceed four years. The maximum age limit for appointment by deputation shall not exceed 56 years with a residual service of four years as on the closing date of receipt of applications.

Admin A-2

RU 16/02/2024

- The pay of the officer selected on deputation basis will be governed by DoP&T O.M. No. 6/8/2009-Estt(Pay-II) dated 17.06.2010, as amended from time to time.
- The application in the prescribed pro forma (Annexure-I) of the eligible officer, who can be spared in the event of his/her selection may be forwarded to the Principal Registrar, Armed Forces Tribunal, Principal Bench, West Block-VIII, Sector-I, R.K. Puram, New Delhi - 110 066 by the Department latest by 08th Apr 2024 (Monday) along with photo copies of the Annual Confidential Reports for the last five years of the candidates along with Vigilance Clearance Certificate.
- The applications received without supporting documents, photograph, unsigned and incomplete in any manner, shall be summarily rejected.
- It may please be noted that this Office is not yet enlisted in the Directorate of Estates for allotment of 5. GPRA (General Pool Residential Accommodation).
- Candidates who apply for the post will not be allowed to withdraw their candidature subsequently. 6.
- The period of deputation can be curtailed upon a summary assessment of the performance or upon 7. other administrative exigencies by the Hon'ble Chairperson.

(Dharmender Rana) Principal Registrar

Enclosure: Annexure-1

Distribution :-

- The Secretary General, Supreme Court of India 1.
- The Registrar General, All High Courts 2.
- The Principal Registrar, Central Administrative Tribunal, New Delhi 3.
- The Under Secretary, MoD, AFT Cell, New Delhi 4.
- The JAG Branch Army/Navy/Air Force, New Delhi 5.
- AFT, Principal Bench, New Delhi Website 6.
- The Registrar (I/c), AFT, Regional Bench, Chandigarh with the request to circulate to locally among Govt. offices located in its jurisdiction. It is further requested that window advertisement may be got 7. published in one of the widely circulated dailies of your region.
- All Ministries of Gol. 8.
- The Chief Secretary, Govt. of NCTD, Delhi Secretariat, I.P. Estate, New Delhi 110 002 9.
- Guard File. 10.

BIO-DATA/CURRICULUM VITAE PROFORMA

Post applied for		a	· .		
1. Name and Address			9		
(in Block Letters)					
2. (i)Date of Birth (in Christian era)					
(ii) Mobile No.					
(iii) E-mail I.D.					
3. (i) Date of entry into service					

(ii) Date of Retirement under Central/					
State Government Rules					
Educational Qualifications					
Whether Educational and other		· · · · · · · · · · · · · · · · · · ·			
qualifications required for the post are					
catisfied (If any qualification has been					
treated as equivalent to the one prescribed in					
the Rules, state the authority for the same)	Overlifi	actions/experience	e possessed by the officer		
Qualifications/Experience required as	Qualiii	Cations/expending	, россия и,		
mentioned in the advertisement/circular	Essen	tial			
Essential		Qualification			
A) Qualification		Experience	,		
B) Experience	Desira				
Desirable	Desira	Qualification			
A) Qualification		Experience			
B) Experience	i i - i - di	este Eccential and	Desirable Qualifications as		
B) Experience B) Experience B) Experience B) Experience B) Experience B) Experience Solution in the Result of Experience Administrative Ministry/Department/Office at the time of issue of mentioned in the Result of Experience Administrative Ministry/Department/Office at the time of issue of mentioned in the Result of the Experience Administrative Ministry/Department/Office at the time of issue of mentioned in the Result of the Experience Administrative Ministry/Department/Office at the time of issue of mentioned in the Result of the Experience Administrative Ministry/Department/Office at the time of issue of mentioned in the Result of the Experience Administrative Ministry/Department/Office at the time of issue of mentioned in the Result of the Experience Administrative Ministry/Department/Office at the time of issue of mentioned in the Result of the Result of the Experience Administrative Ministry/Department/Office at the time of issue of mentioned in the Result of the Result					
mentioned in the RRs by the Administrative	- loumo	nt Nows			
Circular/and issue of Advertisement in the Em	o Qualit	fications Flective/m	nain subjects and subsidiary		
5.2 In the case of Degree and Post Graduat	e Qualii	ications Elective			
aubjects may be indicated by the candidate.					
6. Please state clearly whether in the light	C Esser	ntial			
made by you above, you meet the requisite	made by you above, you meet the requisite Essential				
Qualifications and work experience of the post					
Qualifications and work experience of the post 6.1 Note: Borrowing Departments are to provide their specific comments/views confirming the relevant Essential Qualification/Work experience possessed by the Candidate (as Indicated in the					
relevant Essential Qualification/vvoik experied	fice po	300000 27			
Bio-data) with reference to the post applied.					
to the standard of	rder F	nclose a separate	sheet duly authenticated by		
7. Details of Employment, in chronological of		.11010,000			
your signature, if the space below is insufficien	iit.	*Pay Band and	Nature of Duties (in detail)		
Office/Institution Post held on From To	כ	Grade Pay/Pay	highlighting Experience		
regular basis		Scale of the post	required for the post		
		held on regular	applied for		
		basis	- A. A.		
		11			

*Important: Pay-band and Grade Pay granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only Pay Band and Grade Pay/Pay scale of the post held on regular basis to be mentioned. Details of ACP/MACP with present Pay Band and Grade Pay where such benefits have been drawn by the Candidate may be indicated as below;

Office/Institution	Pay, Pay Band, and Grade Pay drawn under ACP/MACP Scheme		From		То
8. Nature of present employment i.e. Ad-hoc or Temporary or Quasi-Permanent or Permanent					
In case the preser deputation/contract basis,	nt employment is held o please state.	n			
a). The date of initial appointment	al b) Period of appointment on deputation/contract belongs.		zation to	d) Name of the post and Pay of the post held in substantive capacity in the parent organization	
	ē.				
9.1 Note: In case of Officers already on deputation, the applications of such officers should be forwarded by the parent cadre/Department alongwith Cadre Clearance, Vigilance Clearance and integrality certificate.					
9.2 Note: Information under Column 9(c) & (d) above must be given in all cases where a person is holding a post on deputation outside the cadre/organization but still maintaining a lien in his parent cadre/organization.					197
10. If any post held on Deputation in the past by the applicant, date of return from the last deputation and other details.					Ý
11. Additional details about present employment :					
Please state whether we against the relevant column					
a) Central Government. b) State Government					
c) Autonomous Organization d) Government Undertaking e) Universities					
f) Others 12. Please state whether you are working in the same Department and are in					
the feeder grade or feeder 13. Are you in Revised S the date from which the also indicate the pre-revise	Scale of Pay? If yes, give revision took place and	*			

14. Total emoluments per r	nonth r	now drawn	Total	Emoluments	
Basis Pay in the PB	Gr	ade Pay	Total	Emoluments	
+ 1					
5. In case the applicant be cale, the latest salary slip is	elongs sued b	to an Organization whi by the organization sho	ch is not fol wing the fol	lowing the Central Government Pay- lowing details may be enclosed.	
		Dearness Pay/interim			
Basic Pay with Scale of Pay and rate of increment		Allowances etc., (with break-up details)			
16. Additional information, if any, relevant to the post you applied for in support of your suitability for the post. This among other things may provide information with regard to (i) additional academic qualifications (ii) professional training and (iii) work experience over and above prescribed in the Vacancy Circular/Advertisement) 17. Whether belongs to the Scheduled Castes, the Scheduled Tribes, the Other Backward Classes, and other special categories					
information furnished in the Qualification/Work Experier	e Curri nce sul	culum Vitae duly suppomitted by me will also	be assess	sement and I am well aware that the documents in respect of Essentied by the Selection Committee at the are correct and true to the best in has been suppressed/withheld.	
			(*)		
				(Signature of the candidate)	
41				(Olgitatare et alle	
Date:				Address:	

Certification by the Employer/Cadre Controlling Authority

The information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/She possess educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

2.	Also certified that;	
(i)	There is no vigilance or disciplinary case pending/contemplated against Shri/Smt	- ;

His/Her integrity is certified. (ii)

(i)

- His/Her CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly (iii) attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
- No major/minor penalty has been imposed on him/her during the last 10 years Or A list of (iv) major/minor penalties imposed on him/her during the last 10 years is enclosed (as the case may be).

Countersigned

Employer/Cadre Controlling (Authority with Seal)